CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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ORIGINAL APPLICATION NO.060/00947/2016 & M.A. No. 1802/2017

Chandigarh, this the 11th day of December, 2017

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

- 1. Shalu w/o Sh. Vinod Kumar resident of # 630, Shivalik Vihar, Patiala Road, Zirakhpur, District Mohali.
- 2. Deepa Chaudhary D/o Sh. Kishori Lal resident of # 1761/1, Sec-45B, Chandigarh.
- 3. Shallu Likhi D/o Sh. Sudarshan resident of #422, manali House, Ambala City, Haryana.
- 4. Vijay Kumar, S/o Sh. Barkha Ram resident of # 309, Milk Colony, Dhanas, U.T. Chandigarh.
- 5. Meena Kumari D/o Puni Chand resident of # 819, Block-A, Ward No. 2, Vikas Nagar, Nayagaon, Mohali, PB.
- 6. Parminder Singh, S/o Jit Singh resident of # 209, Block-B, Sunny enclave, Kharar, Mohali, PB.
- 7. Rahul S/o Ram Krishan resident of #1306, Sector 56-A, Chandigarh.
- 8. Pawan Kumar S/o Sh. Om Parkash resident of # 3048, Sector 25-D, Chandigarh.
- 9. Asha w/o Sh. Davinder Singh Jamwal resident of #B-803, Amari Heights, Shivalik Avenue, New Sunny Enclave, Kharar, District Mohali.
- 10. Deepika Sehgal, w/o Sh. Yogesh Arora, # 2522-C, First Floor, Sunny Enclave, Kharar, District Mohali.

....Applicants

(**Present**: Mr. Dharamvir Singh, Sr. Advocate, along with Ms. Nitika Sharma, Advocate)

VERSUS

- 1. Union Territory of Chandigarh through its Secretary, Department of Health, U.T. Secretariat, Sector 9, Chandigarh.
- 2. Government Medical College and Hospital, through its Director/Principal, Sector 32, Chandigarh.

....Respondents

Present: Mr. Rakesh Verma, Advocate)

ORDER (Oral) HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel for the respondents has produced a copy of order dated 01.12.2017, which is taken on record. Based

thereupon, he submitted that the applicants have been granted extension in service, therefore, this case has become infructuous and may be disposed of as such. Learned counsel for the applicants has endorsed the same.

2. In view of the agreement between the parties, the O.A. is disposed of as infructuous. The MA No. 1802/2017 also stands disposed of accordingly.

(SANJEEV KAUSHIK) MEMBER (J)

Dated:11.12.2017

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